

High Court of Karnataka,
Bengaluru,
Dated: 27th December 2024

NOTIFICATION NO. HCBB - 274 / 2024

In view of Notification No.HCE-76/2004, dated 27.12.2024, Friday the 27th December 2024 is declared as holiday to the Principal Bench of the Hon'ble High Court and Benches at Dharwad and Kalaburagi. Hence, the following sitting arrangements has been made during Winter Vacation 2024:

1. The matters listed during Winter Vacation court sitting day on 27.12.2024 will be taken up on 30.12.2024 at Principal Bench, Bengaluru, as per Notification No.273/2024, dated 27th December 2024.
2. The matters listed during Winter Vacation court sitting day on 27.12.2024 will be taken up on 31.12.2024 at Benches at Dharwad and Kalaburagi, as per Notification No.270/2024, dated 20th December 2024.

By Order of Hon'ble The Chief Justice

Sd/-
(Saraswati Vishnu Kosandar)
Registrar (Judicial)